

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 506 of 2001  
MA 507 of 2001  
(OA 832 of 1997)

Date of order : 7.12.2001

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman  
Hon'ble Mr. B.P.Singh, Administrative Member

VINOD BEHARI PANDEY

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr. P. Chatterjee, counsel

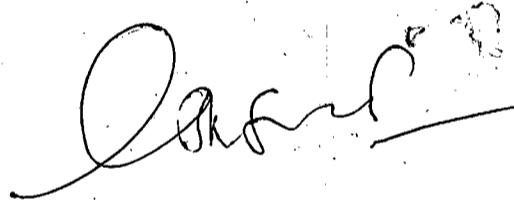
O R D E R

None appears for the applicant even in the second call. Mr. P. Chatterjee, 1d. counsel appears for the respondents. Both the MAs are dismissed for default. No order as to costs.

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MEMBER (A)

in



VICE-CHAIRMAN